

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF RUBFILA INTERNATIONAL LIMITED.

Reg. Office: New Industrial Development Area, Kanjikode, Memonpara Road,
Pudussery Village, Palakkad, Kerala - 678 621

This post offer Public Announcement is being issued by Chartered Capital And Investment Limited, Manager to the Offer on behalf of the Acquirers namely M/s. Rubpro Sdn. Bhd., Ms. Annie Guat Khuan Chew, Mr. Barry Yates, Mr. Christopher Chong, Mrs. Minal Bharat Patel, Mrs. Bharti Bharat Dattani, Mr. Dhiren Shah (hereinafter referred to as "The Acquirers") and Mr. M. Jayabalan (referred to as Person acting in concert (PAC) in compliance with SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement for the Open Offer made on May 24, 2005:

1	Name of the Target Company	Rubfila International Limited
2	Name and Address of the Acquirer	1) M/s. Rubpro Sdn. Bhd., 23A, Jln SS2/67, 47300 Petaling Jaya, Selangor Darul Ehsan, Malaysia. 2) Ms. Annie Guat Khuan Chew, 39, Stevens Road, # 01-05, Singapore 257849. 3) Mr. Barry Yates, Karolyn court, 1041/10, Soi Nai Lert, Wireless Road, Bangkok - 10330, Thailand. 4) Mr. Christopher Chong, 331, Finger Post Road, Richmond TAS 7025 Australia 5) Mrs. Minal Bharat Patel, 2, Divya Darshan, J.V.P.D Scheme, N.S. Road No.5, Vile Parle (W) Mumbai - 400056. 6) Mrs. Bharti Bharat Dattani, Mangal Mansion, V. L. Road, Kandivali (W), Mumbai - 400 064. 7) Mr. Dhiren Shah 206, Prabhu Kunj, 5, Peddar Road, Mumbai 400 026 and 8) Mr. M. Jayabalan (PAC) No. 5, Jalan Tunku Putra, Bukit Tunku, 50480, Kuala Lumpur, Malaysia
3	Name of Manager to the Offer	Chartered Capital And Investment Ltd.
4	Name of Registrar to the Offer	Integrated Enterprises (I) Ltd.
5	Offer Details: a. Date of opening of the offer b. Date of closing of the offer	Friday, July 15, 2005 Wednesday, August 3, 2005

6. Details of the Acquisition:

Sr.	Particulars	Proposed in the offer document	Actual
(1)	Offer Price	Rs. 4/- per share	Rs. 4/- per share
(2)	Shareholding of acquirer including PAC before MOU/PA	4,50,000 shares	4,50,000 shares
(3)	Shares acquired by way of MOU	1,03,40,000(32.64%)	1,03,40,000 (32.64%)
(4)	Shares acquired in the open offer	63,36,742	29,800
(5)	Size of the open offer (No. of shares multiplied by offer price per share)	2,53,46,968	1,19,200
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil	Nil
(7)	Post offer shareholding of acquirer (2+3+4+6)	1,71,26,742(54.06%)	1,08,19,800(34.15%)
(8)	Pre and Post offer shareholding of public No. of shares and (%)	Pre offer 1,74,73,707 (55.15%) Post offer 1,21,74,199 (38.42%)	Pre offer 1,74,73,707 (55.15%) Post offer 1,74,43,907 (55.06%)

7	Status of Escrow Account	Payment of consideration to successful applicants has been made and escrow account has been released to the acquirers
8	Payment of Interest	Nil
9	Status of Investor complaints	Nil

Acquirers accept full responsibility for the information contained in this Public Announcement and responsible for the obligation of the acquirers as laid down in the SEBI (SAST) Regulations 1997.

This public announcement issued on behalf of M/s. Rubpro Sdn. Bhd., Ms. Annie Guat Khuan Chew, Mr. Barry Yates, Mr. Christopher Chong, Mrs. Minal Bharat Patel, Mrs. Bharti Bharat Dattani, Mr. Dhiren Shah (Acquirers) and Mr. M. Jayabalan (PAC)



Manager to the Offer

CHARTERED CAPITAL AND INVESTMENT LTD

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Email: info@charteredcapital.net

Place: Ahmedabad

Date: 24/08/2005